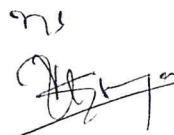


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 02.02.2018.


PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No. 17/BB/2018	-	For compliance of objections	Rule 6 of I&B	M/s Sree Vinayaka Buildwell Projects Pvt Ltd., V/s M/s Nitesh Housing Developers Pvt Ltd.,

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
	VIKRAM UDUPA 8722416897	M/s Sree Vinayaka Buildwell projects [Petitioner/operational creditor]	

PCS for operational creditor is present. He has filed a memo seeking extension of time for compliance of the objections.

Time extended till 12.02.2018.


MEMBER (T)


MEMBER (J)